GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:366
ANSWERED ON:02.08.2011
CASTE-BASED CENSUS
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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government proposes to conduct caste-based census in the country;
- (b) if so, the details thereof alongwith the other components, besides caste likely to be included in the census; and
- (c) the time by which the said census is likely to be completed?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) & (b): Yes Madam, Government of India has decided to conduct a Socio Economic and Caste Census (SECC). The field work is being carried out by the respective State/UT governments with the financial and technical support of the Government of India. The Ministry of Rural Development and the Ministry of Housing & Urban Poverty Alleviation in the Government of India are the nodal Ministries in rural and urban areas respectively for this combined exercise. The Office of the Registrar General & Census Commissioner, India is rendering complete logistic and technical support.

In Socio Economic and Caste Census 2011, the caste of all persons is being collected. Besides data on caste/tribe, the information on parameters such as occupation/activity, highest educational level completed, disability, religion, housing/dwelling, employment & income characteristics, assets, land owned etc. are also being collected in Rural Areas. In addition, specific details on main source of income/earning, chronic illness and amenities are also being collected in Urban Areas. As such, the count alongwith the Socioeconomic profile of each caste would be available from Socio Economic and Caste Census 2011.

(c): The Socio Economic and Caste Census 2011 is to be completed in a phased manner from June to December, 2011 in all States/UTs of India. This exercise has commenced in the States of Tripura, Puducherry, Chandigarh, Daman & Diu and Dadra & Nagar Haveli. The schedule for the remaining States/UTs has also been finalized in consultation with the respective State/UT Governments to be completed by December 2011.